

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1839
ANSWERED ON:10.08.2006
EXPLORATION OF OIL AND GAS BLOCKS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Myanmar has offered some of its oil and gas blocks to India for exploration;
- (b) if so, the details thereof;
- (c) whether any agreement has been signed between the two countries in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): ONGC Videsh Ltd. (OVL), a wholly owned subsidiary of Oil & Natural Gas Corporation Ltd. (ONGC) and Gail (India) Ltd. hold participating Interest (PI) in two offshore Blocks A-1 and A-3 in Myanmar.

The pattern of Participating Interest(PI) held by the members of the consortium in each block is as follows:-

| | | | |
|----------------------------------|---|-----|-----|
| OVL | - | 20% | |
| GAIL | - | 10% | |
| Daewoo International Corporation | - | | 60% |
| Korea Gas Corporation | - | 10% | |

(c) & (d): Agreements for acquisition of PI in Blocks A-1 and A-3 were signed between OVL/GAIL and Daewoo International Corporation on 28.1.2002 and 3.10.2005 respectively. The Myanmar Oil and Gas Enterprise (MOGE), a Govt. of Myanmar Company, approved these Agreements on 8.4.2002 and 24.3.2006 respectively.